

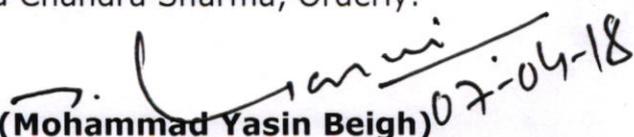
HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General Camp Srinagar)

Subject : Transfer by way of deputation of Shri Sharat Chander Sharma, Orderly, posted in the Court of Principal District & Sessions Judge, Jammu to the Jammu Wing of the Hon'ble High Court.

CORRIGENDUM

High Court Order No.19 dated 06.04.2018 is modified to the extent that the name of the transferee official be read as **Shri Sharat Chander Sharma** instead of Shri Sharad Chandra Sharma, Orderly.

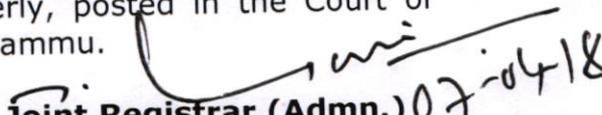
By Order.


(Mohammad Yasin Beigh)
Joint Registrar (Admn.)
Dated : 07.04.2018

No: 850-57/NG

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice M.K. Hanjura.
.....for information of His Lordship.
3. Registrar Judicial, High Court Wing, Jammu.
4. Principal District & Sessions Judge, Jammu.
5. Chief Accounts Officer, High Court Main Wing, Jammu.
6. Deputy Registrar (Accounts), High Court Wing, Jammu.
.....for information and necessary action.
7. CPC e-Courts, High Court of J&K for uploading the same.
8. Shri Sharat Chander Sharma, Orderly, posted in the Court of Principal District & Sessions Judge, Jammu.
..for compliance.


Joint Registrar (Admn.) 07-04-18